

ITEM NO.102

COURT NO.2

SECTION III

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Civil Appeal No(s). 2502/2022

MAH.ADIWASI THAKUR JAMAT SWARAKSHAN SAMITI

Appellant(s)

VERSUS

THE STATE OF MAHARASHTRA &amp; ORS.

Respondent(s)

([ TO GO BEFORE THREE HON'BLE JUDGES ]

IA No. 113198/2021 - INTERVENTION APPLICATION

IA No. 113183/2021 - INTERVENTION APPLICATION

IA No. 102451/2021 - INTERVENTION/IMPLEADMENT

IA NO. 11010/2023-IMPLEADMENT

WITH

C.A. No. 2772/2022 (III)

C.A. No. 2536-2537/2022 (III)

C.A. No. 2533/2022 (III)

IA No. 119275/2021 - APPLICATION FOR SUBSTITUTION

IA No. 119276/2021 - CONDONATION OF DELAY IN FILING SUBSTITUTION

APPLN., IA No. 119280/2021 - SETTING ASIDE AN ABATEMENT)

C.A. No. 2532/2022 (III)

C.A. No. 2534/2022 (III)

C.A. No. 2518/2022 (III)

C.A. No. 2517/2022 (III)

C.A. No. 2525/2022 (III)

C.A. No. 2520/2022 (III)

C.A. No. 2527/2022 (III)

C.A. No. 2526/2022 (III)

C.A. No. 2538/2022 (III)

C.A. No. 2541/2022 (III)

C.A. No. 2535/2022 (III)

**C.A. No. 2546/2022 (III)**

**C.A. No. 3922-3923/2019 (III)**

**C.A. No. 2544-2545/2022 (III)**

**C.A. No. 2512/2022 (III)**

**C.A. No. 2543/2022 (III)  
(FOR ADMISSION and I.R.)**

**C.A. No. 2542/2022 (III)**

**C.A. No. 2529/2022 (III)**

**C.A. No. 2540/2022 (III)**

**C.A. No. 2539/2022 (III)**

**C.A. No. 2514/2022 (III)**

**C.A. No. 2519/2022 (III)**

**C.A. No. 2524/2022 (III)**

**C.A. No. 2510/2022 (III)**

**C.A. No. 2506/2022 (III)**

**C.A. No. 2509/2022 (III)**

**C.A. No. 2508/2022 (III)**

**C.A. No. 2507/2022 (III)  
(IA No. 26481/2022 - APPROPRIATE ORDERS/DIRECTIONS  
IA No. 147968/2019 - APPROPRIATE ORDERS/DIRECTIONS)**

**C.A. No. 8603/2010 (IX)**

**IA No. 31895/2020 - APPLICATION FOR PERMISSION TO FILE IMPLEADMENT  
IA No. 31901/2020 - INTERVENTION/IMPLEADMENT  
IA No. 11883/2023 - INTERVENTION/IMPLEADMENT  
IA No. 112357/2021 - WITHDRAWAL OF CASE/APPLICATION  
IA No. 91125/2022 - WITHDRAWAL OF CASE/APPLICATION IN I.A. NO.  
112357/2021)**

**C.A. No. 8605/2010 (IX)**

**C.A. No. 2504/2022 (III)**

**C.A. No. 2505/2022 (III)**

C.A. No. 2503/2022 (III)

C.A. No. 2511/2022 (III)

C.A. No. 2530/2022 (III)

C.A. No. 2522/2022 (III)

IA No. 124343/2021 - APPLICATION FOR SUBSTITUTION

C.A. No. 2516/2022 (III)

C.A. No. 2521/2022 (III)

C.A. No. 2531/2022 (III)

C.A. No. 2523/2022 (III)

C.A. No. 2528/2022 (III)

C.A. No. 2513/2022 (III)

C.A. No. 9335/2013 (III)

C.A. No. 2515/2022 (III)

Date : 08-02-2023 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SANJAY KISHAN KAUL

HON'BLE MR. JUSTICE ABHAY S. OKA

HON'BLE MR. JUSTICE MANOJ MISRA

For Appellant(s)

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Mr. Anand Dilip Landge, Adv.

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Mr. Rohan Darade, Adv.

Mr. Lav Mishra, Adv.

Mr. Gopal Balwant Sathe, AOR

UPON hearing the counsel the Court made the following  
O R D E R

Heard Mr. Mr. Shekhar Naphade, Ms. V. Mohana and Mr. Ravi P. Mehrotra, learned senior counsels for two and a half hours, thirty five minutes and ten minutes respectively. Mr. Dhruv Mehta, Mr. Sanjay R Hegde and Mr. Ravi K Deshpande, learned senior counsels followed by Mr. Sudhanshu S. Choudhari, learned counsel made their submissions for five minutes each.

Arguments concluded on behalf of the

appellants.

List as part-heard on 09.02.2023 for the  
submissions of the respondents.

[CHARANJEET KAUR]  
ASTT. REGISTRAR-cum-PS

[POONAM VAID]  
COURT MASTER (NSH)

\* Disposed of applications be updated in the system  
without fail.